

- (ii) Annual Report of the Indian Motion Pictures Export Corporation Limited, Bombay, for the year 1977-78 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT—3117/78.]

NOTIFICATIONS UNDER NATIONAL HIGHWAYS ACT AND MERCHANT SHIPPING ACT

THE MINISTER OF STATE IN CHARGE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI CHAND RAM) : I beg to lay on the Table:—

- (1) A copy of the National Highways (Fees for use of Permanent Bridges) Rules, 1978 (Hindi and English versions) published in Notification No. S. O. 718 (E) in Gazette of India dated the 8th December, 1978 under section 10 of the National Highways Act, 1956.

[Placed in Library. See No. LT—3118/78.]

- (2) A copy of the Shipping Development Fund Committee (Death-cum-Retirement Gratuity) (Amendment) Rules, 1978, (Hindi and English versions) published in Notification No. G.S.R. 1202 in Gazette of India dated the 30th September, 1978, under sub-section (3) of section 458 of the Merchant Shipping Act, 1958. [Placed in the

[Placed in Library. See No. LT-3119/78.]

Review on and Annual Reports of Hindustan Paper Corporation Ltd., Artificial Limbs Manufacturing Corporation of India Ltd., Kanpur, Bharat Leather Corporation Ltd., Agra, Instrumentation Ltd., Kota, and Tannery and Footwear Corporation of India Ltd., Kanpur, for 1977-78, etc.

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI-MATI ABHA MAITI) : I beg to lay on the Table :

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

- (a) (i) Review by the Government on the working of the Hindustan Paper Corporation Limited, New Delhi, for the year 1977-78.

- (ii) Annual Report of the Hindustan Paper Corporation Limited, New Delhi, for the year 1977-78 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT—3120/78.]

- (b) (i) Review by the Government on the working of the Artificial Limbs Manufacturing Corporation of India, Kanpur, for the year 1977-78.

- (ii) Annual Report of the Artificial Limbs Manufacturing Corporation of India Kanpur, for the year 1977-78 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT—3121/78.]

- (c) (i) Review by the Government on the working of the Bharat Leather Corporation Limited, Agra, for the year 1977-78.

- (ii) Annual Report of the Bharat Leather Corporation Limited, Agra, for the year 1977-78 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT—3122/78.]

- (d) (i) Review by the Government on the working of the Instrumentation Limited, Kota, for the year 1977-78.

- (ii) Annual Report of the Instrumentation Limited, Kota, for the year 1977-78 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT—3123/78.]

- (e) (i) Review by the Government on the working of the Tannery and Footwear Corporation of India Limited, Kanpur, for the year 1977-78.

- (ii) Annual Report of the Tannery and Footwear Corporation of India Limited, Kanpur, for the year 1977-78, along with the Audited Accounts and